

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 2 of 2013

Dated : 29th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Petitioner(s): Mr. Vishal Gupta
Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Heshu Kayina (for R-2)
Mr. Pradeep Misra (for DERC)
Ms. Suparna Srivastava with
MR. S.R. Pandey (Rep.) (for R-4)
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri (for KERC
& PSERC)
Mr. Rutwik Panda (for OERC)
Mr. C.K. Rai for MPERC, CSERC,
JSERC, RERC
Mr. K.V. Mohan (for APERC)
Mr. Buddy Ranganathan

ORDER

Some of the Commissions have filed the reply today. The learned counsel appearing for the other Commissions seek some more time to file the reply. Accordingly, they are directed to file the same within ten days after serving copy on the other side. Post the matter for hearing on **15.07.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson